

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).10526/2011

(From the judgment and order dated 05/10/2010 in wp no.4978/1990
of THE HIGH COURT OF JUDICATURE AT ALLAHABAD)

RAM BAHADUR SINGH (D) TH.LRS.

Petitioner(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

(With office report)

Date: 25/11/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN
HON'BLE MR. JUSTICE T.S. THAKUR

For Petitioner(s)

Mr. Jatin Zaveri,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

List after service is complete.

(O.P. Sharma)
Court Master

(M.S. Negi)
Court Master